## NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

## <u>Dated: 16.01.2019</u> <u>NOTICE</u>

Take notice that the following matters listed on 14.01.2019 in the Court of Chairperson will be listed as indicated below:

S. No.	Case No.	Name of the Parties	Original Date of Hearing	Next Date of Hearing
1.	Compt. Appeal (AT) No. 1-03 of 2017	Coal India Limited &Ors Vs. Competition Commission of India & Anr.  With	14.01.2019	05.03.2019
2.	Compt. Appeal (AT) No. 11/2017	Coal India Limited &Ors. Vs. CCI &Ors. With	14.01.2019	05.03.2019
3.	Compt. Appeal (AT) No. 12/2017	Coal India Limited &Anr. Vs. CCI &Anr.	14.01.2019	05.03.2019

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